



इंदिरा गांधी कृषि विश्वविद्यालय
कृषक नगर, रायपुर 492 012 (छत्तीसगढ़)
INDIRA GANDHI KRISHI VISHWAVIDYALAYA
KRISHAK NAGAR, RAIPUR 492 012 (CHHATTISGARH)

No. ACD-I/SA/BOM (86.05)/2013/2195

Raipur, Dated 26/07/2013

NOTIFICATION

In exercise of the powers conferred under sub-section (6) of section 39 of the Indira Gandhi Krishi Vishwavidyalaya Adhiniyam, 1987, the Kuladhipati has approved the addition to the Indira Gandhi Krishi Vishwavidyalaya Statute, 1987 as Statute No. 65 (2) after 65 (1) subject to the condition that the recommendation of Lyngdoh Committee and directives of Hon'ble Supreme Court of India in SLP (Civil) 24295/2004 for election of Vishwavidyalaya / Colleges Students Union be adhere to.

A copy of the same is enclosed herewith for information.

REGISTRAR

Endt. No. ACD-I/SA/BOM (86.05)/2013/2196

Raipur, Dated 26/07/2013

Copy forwarded with enclosure to:-

1. All Members of the Board of Management, IGKV, Raipur Dr. / Shri / Smt. -----
2. The Principal Secretary, Department of Agriculture / Finance, Government of Chhattisgarh, Mantralaya, Mahanadi Bhavan, Naya Raipur.
3. The Director Instructions & Controller of Examination / Director of Research Services / Director of Extension Services, IGKV, Raipur.
4. The Dean Students Welfare, IGKV, Raipur
5. The Comptroller / Superintendent of Physical Plant / Librarian (Nehru Library), IGKV, Raipur.
6. The Dean, Faculty of Agriculture, College of Agriculture, Raipur / Faculty of Agricultural Engineering, IGKV, Raipur.
7. The Dean, College of Agriculture, Raipur / S.G. C.A. & R.S., Jagdalpur / R.M.D. C.A. & R.S., Ambikapur / T.C.B. C.A. & R.S., Bilaspur / S.K. C.A. & R.S., Kawardha, Kabirdham / College of Agriculture, Jangir-Champa / D.K.S. C.A. & R.S., Bhatapara, Distt.-Balodabazar-Bhatapara / College of Agriculture, Bemetara / Korea / Raigarh / Kanker / Rajnandgaon / B.R.S.M. C.A.E.T., Mungeli, Camp-IGKV, Raipur / College of Horticulture, Rajnandgaon / College of Horticulture, Jagdalpur.
8. The Professor & Head, Department of-----, CoA, Raipur / FAE, IGKV, Raipur.
9. The Chief Scientist, Agriculture Research Station, Raigarh.
10. The Officer-In-charge, D.K. Farm, Bhatapara, Distt. - Balodabazar-Bhatapara / Dr. R.H. Richhariya Research & Instructional Farm, Baronda Farm, Raipur.
11. The Programme Coordinator, KVK, Anjora (Durg) / Ambikapur / Bilaspur / Balrampur / Bijapur / Bhatapara (Balodabazar-Bhatapara) / Dhamtari / Dantewada / Gariyaband / Jagdalpur / Janjgir - Champa / Jashpur / Korba / Kawardha, Kabirdham / Kanker / Korea / Mahasamund / Narayanpur / Rajnandgaon / Raigarh.
12. The Deputy Registrar (Establishment) / Deputy Controller of Examination / IPRO / Medical Officer / Deputy Comptroller / Section Officer (Establishment) / In-charge, Vishwavidyalaya Website, IGKV, Raipur.
13. The PA to Hon'ble V.C., IGKV, Raipur.
14. The Under Secretary to Hon'ble Governor of Chhattisgarh, Rajbhawan, Raipur with reference to letter क्रमांक 2748/4154/2013/रास/यू-2 Raipur, dated 15-05-2013.

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**INDIRA GANDHI KRISHI VISHWAVIDYALAYA
KRISHAK NAGAR, RAIPUR 492 012 (CHHATTISGARH)**

In exercise of the powers conferred under sub-section (6) of section 39 of the Indira Gandhi Krishi Vishwavidyalaya Adhiniyam, 1987, the Kuladhipati has approved the addition to the Indira Gandhi Krishi Vishwavidyalaya Statute, 1987 as Statute No. 65 (2) after 65 (1) as given below subject to the condition that the recommendation of Lyngdoh Committee and directives of Hon'ble Supreme Court of India in SLP (Civil) 24295/2004 for election of Vishwavidyalaya / Colleges Students Union. This has been notified by Vishwavidyalaya vide notification Endt.No. 2196 Dated 26/07/2013.

Existing statute	Approved by Rajbhawan vide letter क्रमांक 2748 / 4154 / 2013 / रास / यू-2 Raipur, dated 15-05-2013	Justification
<p style="text-align: center;">CHAPTER VIII – ASSOCIATIONS RELATED TO VISHWA VIDYALAYA</p> <p>65. Alumni Association - There may exist within but not as official authority of the Vishwa Vidyalaya, an organisation to be known as the Vishwa Vidyalaya Alumni Association. Only persons who have received and continue to hold a degree from the Vishwa Vidyalaya shall be eligible for full membership in the Association. Vishwa Vidyalaya degree holders, under the guidance of the Vice-Chancellor, may establish such an association with constitutional byelaw approved by the Board : Provided that a man of eminence may be adopted as patron of the Alumni association.</p>	<p style="text-align: center;">CHAPTER VIII – ASSOCIATIONS RELATED TO VISHWA VIDYALAYA</p> <p>65. (1) Alumni Association - There may exist within but not as official authority of the Vishwa Vidyalaya, an organisation to be known as the Vishwa Vidyalaya Alumni Association. Only persons who have received and continue to hold a degree from the Vishwa Vidyalaya shall be eligible for full membership in the Association. Vishwa Vidyalaya degree holders, under the guidance of the Vice-Chancellor, may establish such an association with constitutional byelaw approved by the Board :Provided that a man of eminence may be adopted as patron of the Alumni association.</p> <p>65 (2) Students Union in colleges of IGKV, Raipur - The election of students union shall be held in accordance with the regulations to be framed by the Board of Management on recommendation of the Academic Council.</p>	<p>At present there is no provision of Students Union in the Act and Statutes of IGKV 1987. However, this matter has been discussed many times in coordination council meeting under the Chairmanship of Hon'ble Governor, Chhattisgarh of different universities of Chhattisgarh. The same has been discussed in the 82nd ACM of IGKV, Raipur.</p>



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26/07/13